

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 18.01.2022 (TUESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 1018 of 2021	Vikram Puri & Anr. Vs. Universal Buildwell Pvt. Ltd. & Anr.	Ashish Middha	Swapnil Gupta
2.	Comp. App. (AT) (Ins) No. 27 of 2022	MSTC Ltd. Vs. Crest Steel & Power Ltd. & Ors.	Pallavi Pratap	
3.	Comp. App. (AT) (Ins) No. 28 of 2022	Teestavalley Power Transmission Ltd. Vs. Abir Infrastructure Pvt. Ltd. Through its Resolution Professional	Tarun Johri	
4.	Comp. App. (AT) (Ins) No. 29 of 2022	J.P. Financial Services Pvt. Ltd. Vs. CNG Agrocure Pvt. Ltd.	Praveen Kumar	
5.	Comp. App. (AT) (Ins) No. 30 of 2022	Maharashtra Industrial Development Corporation Vs. Manoj Kumar Agrawal & Ors.	Somik Goshal	
6.	Comp. App. (AT) (Ins) No. 41 of 2022	Diamond Power Infrastructure Ltd. Vs. Bank of India	Udit Kishan	

### **For Admission (After Notice)**

7.	Comp. App. (AT) (Ins) No. 913 of 2021	MSTC Ltd. Vs. Crest Steel & Power Pvt. Ltd.	Pallavi Pratap	Nishtha Sachdeva
----	---	---	----------------	------------------

<b>8.</b>	Comp. App. (AT) (Ins) No. 946 of 2021	JM Financial Asset Reconstruction Company Ltd. Vs. Pradeep Kumar Kabra Liquidator for Pacific Pipe Systems Pvt. Ltd.	Abhishek Anand	Nitu Chaturvedi
-----------	---	---	----------------	-----------------

**For Hearing**

<b>9.</b>	Comp. App. (AT) (Ins) No. 1286 of 2019	Shiv Kumar Malani Vs. JM Financial Asset Reconstruction Ltd. & Ors.	Kunal Chatterji	Abhishek Anand-R1 S.K Singh-R2
<b>10.</b>	Comp. App. (AT) (Ins) No. 1412 of 2019	NLMK India Service Centre Pvt. Ltd. Vs. PME Power solution (India) Ltd.	Rachit Devgun	Dinesh Kapil
<b>11.</b>	Comp. App. (AT) (Ins) No. 436 of 2021	Pritam Jaiswal Vs. Punjab National Bank & Anr.	Rajeev Ranjan Raj	Ashok Kriplani-R2, RP
<b>12.</b>	Comp. App. (AT) (Ins) No. 624 of 2021	Sachin Manohar Deshmukh Vs. Central Bank of India & Anr.	P.S Sudheer	Ravi Raghunath Aakashi Lodha-R1 Vijay P Lulla Chaitanya Nikte-IRP
<b>13.</b>	Contempt Case (AT) No. 30 of 2020 in Comp. App. (AT) (Ins) No. 1259 of 2019	Loyal Scaffolding Pvt. Ltd. Vs. Goyala Infra Projects Pvt. Ltd. & Ors.	Sushil Kumar Kabra	Kushagra Bansal-R2 Kushagra Bansal

**Copy to: -**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**